

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/8314/2025 BLAPL/3154/2025	HARIHAR SAMAL VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BHUBAN /555 /2024 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000545/2024
2	D-BLAPL/7831/2025 BLAPL/3155/2025	SAMIR KUMAR SAHU VS UNION OF INDIA	SOURAV SUMAN BHUYAN VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) 2(C)CC/000006/2025
3	D-BLAPL/8322/2025 BLAPL/3156/2025	ANIL SAHOO VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/000021/2025
4	D-BLAPL/8400/2025 BLAPL/3157/2025	LITU @ RAMESH ROUT VS STATE OF ODISHA	ABINASH ROURTRAY VS	MARINE PST TALCHUA /6 /2025 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000017/2025
5	D-BLAPL/8056/2025 BLAPL/3158/2025	JITU PAIKERA VS STATE OF ODISHA	MANOJ BIHARI DAS VS	DHENKANAL SADAR /117 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000196/2025
6	D-BLAPL/8488/2025 BLAPL/3159/2025	SAMBHU NAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	GANIA /20 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000015/2025
7	D-BLAPL/8115/2025 BLAPL/3160/2025	DURGA CHARAN MAHARANA VS STATE OF ODISHA	SACHIDANANDA SAHOO VS	GOP /13 /2023 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000045/2024
8	D-BLAPL/8505/2025 BLAPL/3161/2025	HADU MALLICK VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MOHANA /121 /2023 DISTRICT AND SESSIONS JUDGE,GAJAPATI ST/0000003/2024
9	D-BLAPL/8328/2025 BLAPL/3162/2025	LIPUN @ GAGAN JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KHANTAPADA /342 /2024 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000926/2024
10	D-BLAPL/8507/2025 BLAPL/3163/2025	TIKAN SWAIN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	INFOVALLY UPD BHUBANESWAR /279 J.M.F.C.,JATNI(Khordha) GR/0000779/2024
11	D-BLAPL/8508/2025 BLAPL/3164/2025	GANESWAR SAHOO @ CHUIN @ GOUTAM VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	TIRTOL /35 /2025 SPECIAL JUDGE(POCSO), JAGATSINGHPUR Spl/0000021/2025

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12	D-BLAPL/8510/2025 BLAPL/3165/2025	RADHU @ RADU MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /92 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000085/2023
13	D-BLAPL/8590/2025 BLAPL/3166/2025	GOPINATH BHOI VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	KANDARPUR /141 /2023 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000162/2024
14	D-BLAPL/7879/2025 BLAPL/3167/2025	SUBASH KELA @ PRADHAN VS STATE OF ODISHA	LOKANATH NAIK VS	CHOUDWAR /588 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0001024/2024
15	D-BLAPL/8365/2025 BLAPL/3168/2025	PADU @ AJAYA KUMAR SAMAL VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /142 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000293/2025
16	D-BLAPL/8394/2025 BLAPL/3169/2025	ROHITA MAHANANDA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	KHAPRAKHOL /32 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000130/2025
17	D-BLAPL/8398/2025 BLAPL/3170/2025	LITU @ RAMESH ROUT VS STATE OF ODISHA	ABINASH ROUTRAY VS	RAJNAGAR /18 /2025 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000024/2025
18	D-BLAPL/5996/2025 BLAPL/3171/2025	RAJKISHORE SAHOO @ RAJKISHORE SAHU VS STATE OF ODISHA	AMIT BISWAL VS	BHOGRAI /33 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000003/2025
19	D-BLAPL/8597/2025 BLAPL/3172/2025	PRABHAT KUMAR SAHOO VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 J.M.F.C.,BEGUNIA(Khordha) 2(A)CC/0000065/2025
20	D-BLAPL/7707/2025 BLAPL/3173/2025	KANHU JENA VS STATE OF ODISHA	ABHISHEK DASH VS	BHOGRAI /58 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000034/2025
21	D-BLAPL/8266/2025 BLAPL/3174/2025	SANYASI @ SANA SAHOO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	NAYAGARH SADAR /125 /2023 DISTRICT AND SESSIONS JUDGE,NAYA ST/0000266/2023
22	D-BLAPL/8596/2025 BLAPL/3175/2025	LALITA SAHOO VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 J.M.F.C.,BEGUNIA(Khordha) 2(A)CC/0000065/2025
23	D-BLAPL/8601/2025	SHIBA MUNDA	ABHAYA KUMAR SHARMA	MAHULPALI /126 /2024

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	BLAPL/3176/2025	VS STATE OF ODISHA	VS	A.D.J.,KUCHINDA(Sambalpur) ST/000039/2024
24	D-BLAPL/5840/2025 BLAPL/3177/2025	HIRANYA GHADEI VS STATE OF ODISHA	JAYADEBA BEHERA VS	TANGI (KHURDA) /37 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/000028/2025
25	D-BLAPL/8316/2025 BLAPL/3178/2025	PRABHAKAR BHOI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PAIKMAL /189 /2022 S.D.J.M.,PADAMPUR(Bargarh) GR/0000896/2022
26	D-BLAPL/6240/2025 BLAPL/3179/2025	SUSANTA KUMAR MOHARANA VS STATE OF ODISHA	RAJALAXMI BISWAL VS	N.T.P.C. /131 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000075/2024
27	D-BLAPL/7845/2025 BLAPL/3180/2025	HARI @ HAREKRUSHNA BARAL VS STATE OF ODISHA	SUBASH CHANDRA PRADHAN VS	KUAKHIA /105 /2023 A.D.J.,JJPUR(Jajapur) CT/0000105/2023
28	D-BLAPL/8273/2025 BLAPL/3181/2025	HEMAKANTA MAHANAND @ MAHANANDA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	AINTHAPALI /371 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002745/2024
29	D-BLAPL/8468/2025 BLAPL/3182/2025	MIKU @ SOUMYA RANJAN LENKA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KUDANAGARI /36 /2025 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000015/2025
30	D-BLAPL/8152/2025 BLAPL/3183/2025	DILLIP KUMAR MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /532 /2022 A.D.J.,KEONJHAR(Kendujhar) ST/0000007/2023
31	D-BLAPL/8630/2025 BLAPL/3184/2025	MANOJ SUTAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /403 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000496/2024
32	D-BLAPL/8642/2025 BLAPL/3185/2025	RAJENDRA TIRIA VS STATE OF ODISHA	KULDEEP MOHANTY VS	KAPTIPADA /115 /2024 A.D.J.,UDALA(Mayurbhanj) ST/0000030/2025
33	D-BLAPL/8639/2025 BLAPL/3186/2025	ALEKHA CHANDRA BHUTIA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	ANGUL SADAR PS /684 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001932/2024
34	D-BLAPL/8649/2025 BLAPL/3187/2025	BHANJA KISHORE SAHOO VS	SUSHANTA HARICHANDAN VS	KENDRAPARA /221 /2024 S.D.J.M.,KENDRAPARA(Kendrapara)

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35	D-BLAPL/8658/2025 BLAPL/3188/2025	STATE OF ODISHA PRABHA @ PRAVAT KUMAR @ PRABHAT KUMAR MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	GR/0001925/2024 RAJNAGAR /14 /2025 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000020/2025
36	D-BLAPL/7674/2025 BLAPL/3189/2025	STATE OF ODISHA ARBAZ KHAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KANTABANJI /388 /2024 ADDL.SESIONS JUDGE,KANTABANJI SC/0000004/2025
37	D-BLAPL/8661/2025 BLAPL/3190/2025	STATE OF ODISHA SANKAR SAHU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	GOSANINUAGAM /87 /2020 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR ST/0000111/2023
38	D-BLAPL/8675/2025 BLAPL/3191/2025	STATE OF ODISHA SUVENDU GIRI @ SUBHENDU GIRI VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	SARANGADA /35 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000068/2025
39	D-BLAPL/8546/2025 BLAPL/3192/2025	STATE OF ODISHA AMIT PATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /43 /2025 J.M.F.C.,ODAGAON(Nayagarh) GR/0000068/2025
40	D-BLAPL/8548/2025 BLAPL/3193/2025	STATE OF ODISHA ARAVIND KUMAR YADAV @ ARAVIND YADAV VS STATE OF ODISHA	KASHINATH PATTNAIK VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000117/2024
41	D-BLAPL/8563/2025 BLAPL/3194/2025	STATE OF ODISHA HARIHAR SAMAL VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BHUBAN /527 /2024 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000517/2024
42	D-BLAPL/8665/2025 BLAPL/3195/2025	STATE OF ODISHA SUSANTA ROUTA @ SUSANTA ROUT VS STATE OF ODISHA	DHANANJAYA MUND VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0000045/2025
43	D-BLAPL/8678/2025 BLAPL/3196/2025	STATE OF ODISHA BIBEKANANDA DORA @ BIBEK VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /82 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000110/2025
44	D-BLAPL/8585/2025 BLAPL/3197/2025	STATE OF ODISHA UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-19 /209 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003412/2024
45	D-BLAPL/8587/2025 BLAPL/3198/2025	STATE OF ODISHA AJAY MAJHI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000007/2025

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46	D-BLAPL/8667/2025 BLAPL/3199/2025	SOHAN NAIK @ AMAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /84 /2025 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000171/2025
47	D-BLAPL/8588/2025 BLAPL/3200/2025	BABY TANTY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /132 /2016 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000076/2016
48	D-BLAPL/8680/2025 BLAPL/3201/2025	KRUSHNA MADKAMI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /606 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000133/2024
49	D-BLAPL/8622/2025 BLAPL/3202/2025	SHERSINGH YADAV VS STATE OF ODISHA	BASUDEV PUJARI VS	MOTU /136 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000179/2022
50	D-BLAPL/8628/2025 BLAPL/3203/2025	DIPANKAR HALDAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /403 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000496/2024
51	D-BLAPL/8673/2025 BLAPL/3204/2025	SHIVAJI MAHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000111/2024
52	D-BLAPL/8681/2025 BLAPL/3205/2025	DILU @ PRAVAKAR PRUSTY VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MAHANGA /30 /2025 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000027/2025
53	D-BLAPL/8629/2025 BLAPL/3206/2025	PRASANTA SANDHA VS STATE OF ODISHA	RAJJEET ROY VS	BINIKA /38 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000010/2025
54	D-BLAPL/8631/2025 BLAPL/3207/2025	DILLIP KUMAR NAIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	PARJANG /67 /2025 J.M.F.C,PARJANG(Dhenkanal) GR/0000088/2025
55	D-BLAPL/8654/2025 BLAPL/3208/2025	JOGESWAR NAIK VS STATE OF ODISHA	GOPINATH MISHRA VS	/ /0 C.J.M.,BARIPADA(Mayurbhanj) 2(B)CC/0000006/2025
56	D-BLAPL/8689/2025 BLAPL/3209/2025	RAJESH NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BHANJANAGAR /93 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000179/2025
57	D-BLAPL/8656/2025	HAPPY @ MANORANJAN LENKA	DEEPAK KU SAHOO	RAJNAGAR /14 /2025

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	BLAPL/3210/2025	VS STATE OF ODISHA	VS	J.M.F.C., RAJNAGAR(Kendrapara) GR/000020/2025
58	D-BLAPL/8336/2025 BLAPL/3211/2025	ABHI @ ABHISHEK SHARMA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /284 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000028/2025
59	D-BLAPL/8657/2025 BLAPL/3212/2025	PRABHA @ PRAVAT KU. MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /18 /2025 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000024/2025
60	D-BLAPL/7925/2025 BLAPL/3213/2025	AMIYAKANTA SAHOO VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	KORAPUT VIGILANCE /6 /2025 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000004/2025
61	D-BLAPL/8647/2025 BLAPL/3214/2025	GANESH SAHA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	SPL.TASK FORCE /15 /2022 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESWAR TR/0000246/2022
62	D-BLAPL/8004/2025 BLAPL/3215/2025	CHINMAYA PRADHAN VS STATE OF ODISHA	DEBASIS SAHOO VS	KEONJHAR TOWN /95 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendrapara) GR/0000300/2025
63	D-BLAPL/8777/2025 BLAPL/3216/2025	SANTOSH KUMAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	KHURDA ROAD G.R.P.S. /106 /2024 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000466/2024
64	D-BLAPL/8553/2025 BLAPL/3217/2025	UMA SANKAR DAS VS STATE OF ODISHA	BIJAYA NANDA DASH VS	CHANDAKA P.S. /208 /2019 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001200/2019
65	D-BLAPL/8532/2025 BLAPL/3218/2025	CHANDAN MAJHI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BHARATPUR PS /102 /2025 DISTRICT & SESSIONS JUDGE,BHUBANESWAR TR/0000109/2025
66	D-BLAPL/8779/2025 BLAPL/3219/2025	ROHIT KUMAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	KHURDA ROAD G.R.P.S. /106 /2024 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000466/2024
67	D-BLAPL/8462/2025 BLAPL/3220/2025	BISWANATH BEHERA VS STATE OF ODISHA	SAMARESH PATTNAIK VS	PARADEEP LOCK /43 /2025 A.D.J.,KUJANG(Jagatsinghapur) Spl/0000002/2025
68	D-CMAPL/10954/2025 CMAPL/96/2025	JHUNARANI KUNAR VS	ADV. VS	// ()

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69	D-CMP/9504/2025 CMP/428/2025	STATE OF ODISHA ARCHANA SAHOO VS ANIL KUMAR PANDA	OMPRAKASH MOHAPATRA VS	// // 2ND A.D.J.,CUTTACK(Cuttack) CMA/0000014/2023
70	D-CMP/11215/2025 CMP/429/2025	SANDHYA @ SANDDYA ROUSTRAY VS KASINATH JENA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho CS/0000429/2011
71	D-CMP/8938/2025 CMP/430/2025	SADHU BEHERA VS RANJIT KUMAR CHOUDHURY	NIRANJAN ROUT VS	// 5TH ADDL CIVIL JUDGE(S.D.),CUTTACK CS/0000835/2017
72	D-CMP/10827/2025 CMP/431/2025	ERSHAD ALLI KHAN @ ERSAD ALAM KHAN VS SK.SAHAJAHAN	RUDRA NARAYAN PARIJA VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000702/2018
73	D-CMP/10074/2025 CMP/432/2025	SUCHITRA MITAL VS AMRITA KAUR SIDHU	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga CS/0000171/2024
74	D-CMP/10189/2025 CMP/433/2025	SUKANTA BHATTA VS RADHAMOHAN DEV BIJE	AMIYA KUMAR MOHANTY VS	// CIVIL JUDGE (JD),PURI(Puri) CS/0000406/1988
75	D-CMP/11254/2025 CMP/434/2025	REGULATED MARKET COMMITTEE, RAIRANGPUR VS M/S. SHREE RAM CONSULTANCY, BBSR	PRASANTA KUMAR NANDA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0000703/2018
76	D-CMP/8108/2025 CMP/435/2025	GIRIJAKANTA ROUT VS SAKUNTALA BHAISAL	SHAMBHU CHARAN NATH SHARMA VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsu CS/0000004/2017
77	D-CMP/10231/2025 CMP/436/2025	PRATIVA DASH VS USHA PADHI	SANDEEP RATH VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) CS/0000202/2016
78	D-CMP/11039/2025 CMP/437/2025	ROKIYA BIBI VS SK. NASIM	JAGAJIBAN PRADHAN VS	// 3RD ADDL DISTRICT JUDGE, BALASOR Fao/0000017/2022
79	D-CMP/11238/2025 CMP/438/2025	TAPAN KUMAR PANDIT VS STATE OF ODISHA	VIJAYA KAR VS	// A.D.J.,CHAMPUPA(Kendujhar) RFA/0000066/2022

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80	D-CMP/10472/2025 CMP/439/2025	DATTA KUMAR SINGH VS DUSASAN SAHOO	BIBHUTI KESHARI BISWAL VS	// CIVIL JUDGE (SD),TALCHER(Anugul) EC/0000001/2021
81	D-CMP/11446/2025 CMP/440/2025	PAIDISETTY ANIL KUMAR VS GANJAM URBAN TRANSPORT SERVICE LTD., GANJAM	KISHORE KUMAR MISHRA VS	// CIVIL JUDGE (JD),BERHAMPUR(Ganjam) IA/0000016/2023
82	D-CONTC/8891/2025 CONTC/1411/2025	LALA MANOJ KUMAR RAY VS SK.JAMIRUDDIN SK. JAMIRUDDIN OAS(I)	ADV. VS	// 0 //
83	D-CONTC/11092/2025 CONTC/1412/2025	KAILASH CHANDRA BAL VS PRADEEP KUSUM JOSEPH DUNG DUNG,CHIEF ENGINEER,LIC OF INDIA,BBSR	ADV. VS	// 0 //
84	D-CONTC/11138/2025 CONTC/1413/2025	TUSARIKANTI SAHOO VS IPSITA PRIYADARISINI MISHRA, A.D.M, PRESIDENT OF G.B OF KUSUM DEVI SATSANG DEGREE COLLEGE	ADV. VS	// 0 //
85	D-CONTC/11211/2025 CONTC/1414/2025	SAROJ KU.GIRI VS KALI PRASANNA MOHAPATRA,DIRECTOR,HIGER EDUCATION DEPT.,ODISHA	ADV. VS	// 0 //
86	D-CONTC/11222/2025 CONTC/1415/2025	RAMESH CHANDRA JENA VS KALI PRASANNA MOHAPATRA,DIRECTOR,HIGHER EDUCATION DEPT., ODISHA	ADV. VS	// 0 //
87	D-CONTC/11227/2025 CONTC/1416/2025	PINKY JENA VS VEDBHUSAN,COMMNR.,SAMABALPUR MUNICIPAL CORPORATION	ADV. VS	// 0 //
88	D-CONTC/11230/2025 CONTC/1417/2025	AJAYA DAS VS ARUN BOTHRA,CHAIRMAN CUM M.D OF OSRTC	ADV. VS	// 0 //
89	D-CONTC/11250/2025 CONTC/1418/2025	PABITRA BHATRA VS ANU GARG,IAS	ADV. VS	// 0 //
90	D-CONTC/11252/2025 CONTC/1419/2025	SHIBA BHATRA VS ANU GARG,IAS	ADV. VS	// 0 //
91	D-CONTC/11253/2025	JUDESTI HANSA @ GOUD	ADV.	//

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	CONTC/1420/2025	VS ANU GARG,IAS	VS	0 //
92	D-CONTC/11257/2025 CONTC/1421/2025	PRAVAKAR SWAIN VS USHA PADHEE, PRINCIPAL SECY, HOUSING AND U.D DEPT. DEPT.	ADV VS	// 0 //
93	D-CONTC/10842/2025 CONTC/1422/2025	SISIR KUMAR PANI VS SUSHANTA KUMAR PANDA,SUPERINTENDING ENGINEER,TPDOWL,SAMBALPUR	ADV. VS	// 0 //
94	D-CONTC/11300/2025 CONTC/1423/2025	RANJAN KUMAR DAS VS PRADIP KUMAR JENA, ENGNR. IN CHIEF, RURAL WORKS, ODISHA	ADV. VS	// 0 //
95	D-CONTC/11292/2025 CONTC/1424/2025	GOKUL CHANDRA PRADHAN VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// 0 //
96	D-CONTC/11297/2025 CONTC/1425/2025	M.V.V SATYANARAYAN VS ADITYA GOYAL,IAS	ADV. VS	// 0 //
97	D-CONTC/11312/2025 CONTC/1426/2025	ANATA KUMAR NAIK VS PROF. DR.LUSI DAS, SUPDT. OF SCB MEDICAL COLLEGE AND HOSPITAL, CUTTACK	ADV. VS	// 0 //
98	D-CONTC/10976/2025 CONTC/1427/2025	LOKNATH MEHER VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
99	D-CONTC/10979/2025 CONTC/1428/2025	PREMANANDA CHHURA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
100	D-CONTC/11339/2025 CONTC/1429/2025	NIHAR RANJAN NANDA VS DR.SUDHANSHU SARANGI,D.G,FIRE SERVICES AND COMMANDANT GENERAL, HOME GUARDS AND CIVIL DEFENCE,ODISHA	TIRLOCHAN NANDA VS	// 0 //
101	D-CONTC/11346/2025 CONTC/1430/2025	USHARANI ROUT VS JAGABANDHU SAHOO, O.E.S	ADV VS	// 0 //
102	D-CONTC/11347/2025 CONTC/1431/2025	ANITA MEHER VS	ADV VS	// 0

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103	D-CONTC/11350/2025 CONTC/1432/2025	SANOJ KUMAR SETHI, H.M, GOVT. BOYS HIGH SCHOOL, BARPALI RANJAN KUMAR NAYAK VS JAGABANDHU SAHOO, O.E.S	ADV VS	// // ()
104	D-CONTC/11352/2025 CONTC/1433/2025	CUTTACK CHRISTIAN EDUCATION BOARD,CUTTACK VS SANTOSH KUMAR ROUT, D.E.O,CUTTACK	ADV VS	// // ()
105	D-CONTC/11371/2025 CONTC/1434/2025	PRAKASH KUMAR GHADAI VS SATYABRATA SAHU,IAS	ADV. VS	// // ()
106	D-CONTC/11374/2025 CONTC/1435/2025	SURENDRANATH SATAPATHY VS DIBYA JYOTI PARIDA,IAS	ADV. VS	// // ()
107	D-CONTC/5485/2025 CONTC/1436/2025	UMAKANTA BOITAI VS GIRISH S.N, IAS	ADV. VS	// // ()
108	D-CONTC/5680/2025 CONTC/1437/2025	DURGAMADHAB DAS VS SHALINI PANDIT, IAS	ADV. VS	// // ()
109	D-CONTC/5877/2025 CONTC/1438/2025	MANJULA MANJARI MISHRA VS SHALINI PANDIT, IAS	ADV. VS	// // ()
110	D-CONTC/6930/2025 CONTC/1439/2025	SUDHAMAYEE DEHURY VS MANORANJUAN MALLICK,DIRECTOR SECONDARY EDU., ODISHA	SAROJA KANTA SAMAL VS	// // ()
111	D-CONTC/11340/2025 CONTC/1440/2025	JITEN KUMAR ROUTRAY VS ANU GARG,IAS	ADV. VS	// // ()
112	D-CONTC/11355/2025 CONTC/1441/2025	PRATAP KUMAR RATH VS ARAVIND AGRAWAL,IAS	SAIBRATA RATH VS	// // ()
113	D-CONTC/11361/2025 CONTC/1442/2025	LAXMI ROUT VS SANATH KUMAR N, IFS	ADV VS	// // ()

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114	D-CONTC/11366/2025 CONTC/1443/2025	PITABASH JENA VS RAJESH PRABHAKAR PATIL,IAS	ADV. VS	// () //
115	D-CONTC/11471/2025 CONTC/1444/2025	BIMAL KUMAR AGARWALLA VS ANANYA DAS, SECY., C.D.A, CUTTACK	ADV VS	// () //
116	D-CONTC/11153/2025 CONTC/1445/2025	HADIBANDHU GIRI VS MIHIR PRASAD MOHANTY,MD,OSCMF,BBSR	BAIDHAR SAHOO VS	// () //
117	D-CONTC/11645/2025 CONTC/1446/2025	BIJAYA KUMAR RAY VS SUBHENDRA KUMAR SAMAL,OAS(SS)	ADV. VS	// () //
118	D-CRLA/7113/2025 CRLA/363/2025	SWETA@SITA MALIK VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	BHANDARIPOKHARI /131 /2004 A.D.J.,BHADRAK(Bhadrak) ST/0000025/2008
119	D-CRLA/8448/2025 CRLA/364/2025	MAHENDRA KUMAR DASH VS STATE OF ODISHA	SUBRATA MISHRA VS	KHANDAGIRI P.S. /658 /2019 DISTRICT & SESIONS JUDGE,BHUBANESHWAR Spl/0000016/2021
120	D-CRLMA/8567/2025 CRLMA/41/2025	DEVI PRASAD BAL VS PRASANTI BAL	CHITTA RANJAN SAHU VS	//0 JUDGE, FAMILY COURT,JAJPUR(Jajapur) Ctp/0000011/2016
121	D-CRLMC/7605/2025 CRLMC/1171/2025	TILOTAMA PATTNAIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0002946/2015
122	D-CRLMC/7962/2025 CRLMC/1172/2025	MALAYA RANJAN PATNAIK@PATTNAIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	HINJILI /93 /2015 ASST. SESSIONS JUDGE, HINJILICUT(G) ST/0000061/2023
123	D-CRLMC/8378/2025 CRLMC/1173/2025	BINATI KANDHAPANI VS STATE OF ODISHA	DURGA PRASAD DHAL VS	K.SINGHPUR /194 /2020 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000078/2020
124	D-CRLMC/8381/2025 CRLMC/1174/2025	JITENDRA PRADHAN @ JITU PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /13 /2020 A.D.J.,CHATRAPUR(Ganjam) ST/0000009/2022
125	D-CRLMC/8387/2025	ARJUN NAIK	BHABANI SANKAR DAS	//0

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	CRLMC/1175/2025	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPAL
126	D-CRLMC/8409/2025	SHIRAM TRANSPORT FINANCE CO. LTD., MUMBAI		ICC/0000058/2015
	CRLMC/1176/2025	ASHOK BHUYAN @ ASHOK KUMAR BHUYAN	PRAVASH CHANDRA JENA	JALESWAR /543 /2023
		VS	VS	J.M.F.C,JALESWAR(Baleshwar)
127	D-CRLMC/8436/2025	STATE OF ODISHA	SIDHANT DWIBEDI	ICC/0000016/2024
	CRLMC/1177/2025	SATISH DALAI	VS	MANGALA BAG /90 /2017
		VS		J.M.F.C,CUTTACK(Cuttack)
		STATE OF ODISHA		GR/0000705/2017
128	D-CRLMC/8457/2025	BHOLANATH GURU	DILIP KUMAR SAHU	BOUDH /106 /2020
	CRLMC/1178/2025	VS	VS	A.D.J.,BOUDH(Baudh)
		STATE OF ODISHA		ST/0000037/2020
129	D-CRLMC/4293/2025	SRIRANJAN PATTNAIK	PRASANTA KUMAR PRADHAN	SAMBALPUR TOWN /453 /2021
	CRLMC/1179/2025	VS	VS	DISTRICT & SESSIONS JUDGE,SAMBALPUR
		STATE OF ODISHA		CRREV/0000010/2024
130	D-CRLMC/8474/2025	SRIDHARA DAS	PRASANTA KUMAR SATAPATHY	/ /0
	CRLMC/1180/2025	VS	VS	EXECUTIVE MAGISTRATE,JAGATSINGHAPUR
		DWIJABARA DAS		CRMC/0000005/2025
131	D-CRLMC/8568/2025	BINDUMADHAVAN NAGARAJAN	SATYAJIT MOHANTY	/ /0
	CRLMC/1181/2025	VS	VS	J.M.F.C.(II),BHUBANESWAR(Khordha)
		STATE OF ODISHA		ICC/0001201/2021
132	D-CRLMC/8372/2025	BARSHARANI PATRA	BISWARANJAN DALAI	GOBINDAPUR /43 /2019
	CRLMC/1182/2025	VS	VS	SPECIAL JUDGE (POCSO), CUTTACK(Cuttack)
		STATE OF ODISHA		Spl/0000073/2019
133	D-CRLMC/8558/2025	SATYABRATA MALLICK @ SATYA	GAGAN BIHARI SINGH	SALIPUR /76 /2024
	CRLMC/1183/2025	VS	VS	A.D.J.,SALIPUR(Cuttack)
		STATE OF ODISHA		ST/0000041/2024
134	D-CRLMC/8575/2025	ASHUTOSH SAMANTARAY	SRIKANTA MAHUNTA	/ /0
	CRLMC/1184/2025	VS	VS	J.M.F.C.,KUJANG(Jagatsinghapur)
		STATE OF ODISHA		EC/0000010/2022
135	D-CRLMC/8688/2025	HARISH CHANDRA GARNAIK	DEBASISH SAMAL	SAMBALPUR SADAR /117 /2021
	CRLMC/1185/2025	VS	VS	S.D.J.M.,SAMBALPUR(Sambalpur)
		STATE OF ODISHA		CMA/0000144/2021
136	D-CRLMC/6970/2025	SRIKANTA DWIBEDY@DWIBEDI	PRASANTA KUMAR JENA	BARKOTE /284 /2016
	CRLMC/1186/2025	VS	VS	S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D)

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137	D-CRLMC/7673/2025 CRLMC/1187/2025	STATE OF ODISHA DURGA PRASAD NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CT/0000883/2016 / /0 S.D.J.M.,BERHAMPUR(Ganjam)
138	D-CRLMC/8059/2025 CRLMC/1188/2025	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA(VIG.)	SAROJ KUMAR PADHI VS	2(C)CC/0000031/2022 BHUBANESWAR VIGILANCE /55 /2017 SPECIAL JUDGE(VIG),BHUBANESWAR
139	D-CRLMC/8404/2025 CRLMC/1189/2025	NIRUBACHAN NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	GR/0000060/2017 BARANGA /69 /2014 J.M.F.C.(II),CUTTACK(Cuttack)
140	D-CRLMC/8515/2025 CRLMC/1190/2025	TUNIA MAJHI@TUNA MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	GR/0001074/2014 NAIKANI-DIHI /80 /2018 J.M.F.C.,BASUDEVPUR(Bhadrak)
141	D-CRLMC/8583/2025 CRLMC/1191/2025	RANJITA NAYAK VS STATE OF ODISHA	SAMBIT BISWAL VS	GR/0000272/2018 / /0 A.D.J.,KUJANG(Jagatsinghapur)
142	D-CRLMC/8584/2025 CRLMC/1192/2025	ASHOK SAHANI VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	CRA/0000026/2024 JAGATSINGPUR /117 /2006 C.J.M.,JAGATSINGHPUR(Jagatsinghapur)
143	D-CRLMC/8589/2025 CRLMC/1193/2025	HARIHAR MOHAPATRA VS STATE OF ODISHA	DHANANJAYA MUND VS	CT/0000018/2014 JUNAGARH /178 /2001 J.M.F.C.,JUNAGARH(Kalahandi)
144	D-CRLMC/5497/2025 CRLMC/1194/2025	SUDARSHAN JENA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	GR/0000562/2001 KHURDA P.S. /141 /2023 S.D.J.M.,KHURDA(Khordha)
145	D-CRLMC/8534/2025 CRLMC/1195/2025	VASANTHARAO BALA BHASKAR PATNAIK@B.B.PATNAIK@BALA BHASKAR PATNAIK VS STATE OF ODISHA	RISHU DHARAMAN DAS NAYAK VS	ICC/0000070/2024 BANDOMUNDA /82 /2020 J.M.F.C.,(R),ROURKELA(Sundargarh)
146	D-CRLMC/5311/2025 CRLMC/1196/2025	SANTOSH DAS VS STATE OF ODISHA	SUBHENDU KAR VS	GR/0000455/2020 JHARPOKHARIA /253 /2022 SPECIAL JUDGE,BARIPADA(Mayurbhanj)
147	D-CRLMP/7669/2025 CRLMP/385/2025	SUBASH CHANDRA BEHERA VS MANASWINI BEHERA	AKSHAYA KUMAR PANDEY VS	Spl/0000099/2022 / /0 JUDGE FAMILY COURT, KENDRAPARA IA/0000179/2021

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148	D-CRLMP/8429/2025 CRLMP/386/2025	RASMITA BEHERA VS DIRECTOR GENERAL OF POLICE	DR BINOD KUMAR MISHRA VS	GURUDIJHATIA /212 /2024 () //
149	D-CRLMP/8655/2025 CRLMP/387/2025	DHIRENDRA KUMAR BARIK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// () //
150	D-CRLMP/8478/2025 CRLMP/388/2025	SANGEETA DASH VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	DHENKANAL TOWN /475 /2023 () //
151	D-CRLMP/8533/2025 CRLMP/389/2025	DEBASHIS MOHANTY VS STATE OF ODISHA	ALOK KUMAR DAS VS	//0 () //
152	D-CRLMP/8454/2025 CRLMP/390/2025	JHARANA PARIDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	CHANDAKA P.S. /261 /2023 () //
153	D-CRLMP/8623/2025 CRLMP/391/2025	DAYANIDHI NAYAK VS STATE OF ODISHA	GIRIDHARI SINGH VS	//0 () //
154	D-CRLREV/7847/2025 CRLREV/164/2025	SURESH KUMAR JAIN VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	PURIGHAT /181 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000381/2024
155	D-CRLREV/8440/2025 CRLREV/165/2025	PRAKASH CHANDRA PATRA VS STATE OF ODISHA(VIG.)	PUSPAMITRA MOHAPATRA VS	BHUBANESWAR VIGILANCE /31 /2005 ADDL.SPL.JUDGE (VIG),BHUBANESWA TR/0000030/2014
156	D-CRLREV/8338/2025 CRLREV/166/2025	KEONJHAR CENTRAL CO-OPERATIVE BANK LTD. VS AJAY KUMAR PANIGRAHI	ANIRUDHA DAS VS	//0 DISTRICT & SESSIONS JUDGE,KEONJH CRA/0000005/2022
157	D-CRLREV/8632/2025 CRLREV/167/2025	BASANTA KUMAR ROUT VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	PATKURA /53 /2013 A.D.J.,KENDRAPARA(Kendrapara) ST/0000027/2016
158	D-FAO/11158/2025 FAO/128/2025	NISHAMANI SAHU VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000038/2024
159	D-FAO/11266/2025	UTARA BANACHHOR	SATYABAN SAHOO	//

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	FAO/129/2025	VS UNION OF INDIA	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/000047/2021
160	D-FAO/11268/2025 FAO/130/2025	KAMAKSHI PANDA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/000040/2023
161	D-FAO/7951/2025 FAO/131/2025	D.M.,UNITED INDIA INSURANCE CO. LTD.,CUTTACK VS HIMADRI BHUKTA	RAMESH CHANDRA SAHOO 1 VS KAPILA CHARAN NAYK, M.SUTAR	// (//
162	D-GCRLA/8539/2025 GCRLA/2/2025	STATE OF ORISSA VS BENUDHAR ROUT	ADDL.STANDING COUNSEL VS	ATHGARH /50 /2014 A.D.J.,ATHAGARH(Cuttack) ST/000048/2016
163	D-ITA/9951/2025 ITA/8/2025	PAHANAWA ASSOCIATES PVT. LTD.,BBSR VS JOINT COMMISSIONER OF INCOME TAX ,BBSR	SAROJ KUMAR PARIDA VS	// INCOME TAX APPEALATE TRIBUNAL,C IT/0000174/2023
164	D-MACA/10838/2025 MACA/346/2025	DIVISIONAL MANAGER NATIONAL INSURANCE CO.LTD,ANGUL VS RAJENDRA KUMAR TRIPATHY	NAYAN BEHARI DAS VS	// A.D.J.,TALCHER(Anugul) Mac/0000117/2018
165	D-MACA/6257/2025 MACA/347/2025	THE D.M., M/S. NATIONAL INSURANCE CO. LTD., CUTTACK VS JEMAMANI MAHALIK	PRAKASH KUMAR MOHANTY VS	// 3RD M.A.C.T., BHADRAK(Bhadrak) Mac/0000051/2019
166	D-MACA/7502/2025 MACA/348/2025	M/S NATIONAL INSURANCE CO. LTD., CUTTACK VS DILLIP KUMAR SWAIN	G.P.DUTTA VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000057/2018
167	D-MACA/11030/2025 MACA/349/2025	THE D.M (LEGAL), NATIONAL INSURANCE CO.LTD., KHURDA VS USHARANI MISHRA	PRASANTA KUMAR MAHALI VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000078/2019
168	D-MACA/11141/2025 MACA/350/2025	DINABANDHU PRADHAN VS SESHADEV TRIPATHY	BISWAJIT MOHANTY VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000027/2007
169	D-MACA/6806/2025 MACA/351/2025	THE D.M, NATIONAL INSURANCE CO. LTD., CUTTACK VS SANTOSH KUMAR NAYAK	RAMANI RANJAN MOHANTY VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000049/2020
170	D-MACA/8501/2025 MACA/352/2025	KSHETRABASI MAHANTA VS	SRINIBAS MOHANTY VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar)

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171	D-MACA/11492/2025 MACA/353/2025	HIMANSHU SHEKHER DAS RANJITA SAHU@RANJITA PRADHAN VS MANOJ KUMAR SAHU	SRINIBAS MOHANTY VS	Mac/0000115/2021 // I MACT,BARIPADA(Mayurbhanj)
172	D-MACA/11482/2025 MACA/354/2025	E.KALI AMA VS S. RAMESH CHANDRA SENAPATI	PRADEEP KUMAR MISHRA VS	Mac/0000020/2023 // 1ST A.D.J.,BERHAMPUR(Ganjam)
173	D-MACA/11491/2025 MACA/355/2025	BHARATI @ BHARATI MAHANAND VS UMESH CHOWDHURY	PARTHA SARATHI NAYAK VS	Mac/0000240/2023 // A.D.J.,JHARSUGUDA(Jharsuguda)
174	D-MATA/11428/2025 MATA/117/2025	PRIYADARSHINI AMRITA PANDA VS BISWAJIT PATI	BASUDEV PUJARI VS	Mac/0000049/2019 // JUDGE FAMILY COURT,CUTTACK(Cuttack)
175	D-MATA/11387/2025 MATA/118/2025	MITRABHANU MISHRA VS RAJESWARI PANDA	SURJYA RANJAN ROUL VS	CP/0000488/2018 // JUDGE,FAMILY COURT,JAGATSINGPUR
176	D-MSA/10488/2025 MSA/15/2025	AJIT KUMAR DAS MAHARAJ VS RASABIHARI JEW @ SHRI RADHARAMAN MATHA	GOPINATH MISHRA VS	CP/0000151/2020 // DY.COMNR. OF ENDOWMENTS,BBSR(K
177	D-RFA/10704/2025 RFA/2/2025	BASANTA KUMAR TRIPATHY VS HRUSIKESH TRIPATHY	PRABHAT KUMAR DASH VS	Fa/0000001/2015 // DISTRICT & SESSIONS JUDGE,PURI(Puri)
178	D-RSA/11304/2025 RSA/148/2025	SK KAMILUDDIN AHEMAD VS E. DURGA RAO NAIDU	AJIT CHANDRA MOHAPATRA VS	CS/0000002/2016 // DISTRICT & SESSIONS JUDGE,CUTTACK
179	D-RVWPET/11409/2025 RVWPET/82/2025	LAND ACQUISITION OFFICER, KALAHANDI VS SANJUKTA BEHERA	SABITA RANJAN PATTNAIK,A.G.A VS	RFA/0000130/2013 // () //
180	D-TRP(C)/10949/2025 TRP(C)/80/2025	LISA MOHAPATRA VS BHABANI SANKAR ROY	PABITRA KUMAR NAYAK VS	// // JUDGE, FAMILY COURT,JAJPUR(Jajapur)
181	D-TRP(C)/11406/2025 TRP(C)/81/2025	SILA MALLICK VS SATYABRATA MALLICK	ARPITA MOHAPATRA VS	CP/0000303/2024 // JUDGE, FAMILY COURT, SAMBALPUR(Sambalpur)

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182	D-TRP(C)/11419/2025 TRP(C)/82/2025	PALLAVI KHUNTIA VS AMRIT KUMAR	MANAS RANJAN DHAL VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000403/2024
183	D-TRP(C)/9072/2025 TRP(C)/83/2025	DIPTI LENKA VS SANTRUPTA KUMAR ACHARYA	PRAVASH CHANDRA JENA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000774/2024
184	D-TRP(C)/11458/2025 TRP(C)/84/2025	SABITA MEKAP @ ROUT VS KALINGA KESHARI ROUT	DILLIP KUMAR SAHU VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000396/2024
185	D-TRP(C)/11562/2025 TRP(C)/85/2025	SUBHALAXMI PRADHAN VS KUMAR AVINASH	MD FAYAZ VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000138/2024
186	D-WA/11295/2025 WA/618/2025	STATE OF ODISHA VS LOKANATH SAHU	SAROJ KUMAR JEE,A.G.A VS	// O //
187	D-WA/11294/2025 WA/619/2025	STATE OF ODISHA VS BIJAYA KUMAR PARIJA	AISHWARYA DASH,A.S.C VS	// O //
188	D-WA/11313/2025 WA/620/2025	STATE OF ODISHA VS PITAMBAR PATRA	AISHWARYA DASH,A.S.C. VS	// O //
189	D-WA/11329/2025 WA/621/2025	STATE OF ODISHA VS DILLIP KUMAR PANDA	SUMAN PATTANAYAK, A.G.A. VS	// O //
190	D-WA/11315/2025 WA/622/2025	STATE OF ODISHA VS AKSHYA KUMAR UDGATA	SACHIDANANDA NAYAK,A.S.C VS	// O //
191	D-WA/11353/2025 WA/623/2025	STATE OF ODISHA VS GAYATREE SETHI	PRAVAT KUMAR PANDA,A.S.C VS	// O //
192	D-WA/11642/2025 WA/624/2025	RASHMITA RANA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// O //
193	D-WP(C)/11216/2025	SANGRAM KESHARI MANDHATA	PABITRA KUMAR NAYAK	//

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	WP(C)/8287/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/11270/2025 WP(C)/8288/2025	DEBABRATA RATH VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
195	D-WP(C)/9140/2025 WP(C)/8289/2025	SARAJINI SAMANTRAY VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
196	D-WP(C)/11120/2025 WP(C)/8290/2025	AKHIL MOHAN BEHERA VS UNION OF INDIA	SASWATI MOHAPATRA VS	// 0 //
197	D-WP(C)/11229/2025 WP(C)/8291/2025	LALIT MOHANTY VS STATE OF ODISHA	AYODHYA NATH LENKA VS	// 0 //
198	D-WP(C)/11258/2025 WP(C)/8292/2025	BIKRAM KESHARI SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
199	D-WP(C)/11311/2025 WP(C)/8293/2025	JAYANTI DAS VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
200	D-WP(C)/11233/2025 WP(C)/8294/2025	BAIRAGI PANDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
201	D-WP(C)/11485/2025 WP(C)/8295/2025	SANTOSH KUMAR MAHABHOI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
202	D-WP(C)/11316/2025 WP(C)/8296/2025	SARAT KUMAR SWAIN VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD (TPCODL)	ANUP UDAYA SENAPATI VS	// 0 //
203	D-WP(C)/11391/2025 WP(C)/8297/2025	SIDDHARTH AGRAWAL VS DEPUTY COMMISSIONER, GST AND CENTRAL EXCISE, JHARSUGUDA DIVISION	ITISHREE TRIPATHY VS	// 0 //
204	D-WP(C)/11486/2025 WP(C)/8298/2025	TRINATH BISWAL VS	SUSHANTA KUMAR MISHRA VS	// 0

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205	D-WP(C)/10476/2025 WP(C)/8299/2025	STATE OF ODISHA JAYAPRAKASH MEHER VS	ASWINI KUMAR KARMI VS	// // ()
206	D-WP(C)/10662/2025 WP(C)/8300/2025	STATE OF ODISHA SARASWATI SENAPATI VS	PARSURAM PANDA VS	// // ()
207	D-WP(C)/11342/2025 WP(C)/8301/2025	STATE OF ODISHA BIDUR KUMAR SWAIN VS	DIGAMBARA MISHRA VS	// // ()
208	D-WP(C)/10856/2025 WP(C)/8302/2025	STATE OF ODISHA MATHURANANDA MALLIK VS	SANJAYA KUMAR PATRI VS	// // ()
209	D-WP(C)/10887/2025 WP(C)/8303/2025	NILACHALA SARASWAT SANGHA, PURI M/S ENVIROCARE INFRA SOLUTION PVT. LTD., SUNDARGARH VS	TANMAY MISHRA VS	// // ()
210	D-WP(C)/11420/2025 WP(C)/8304/2025	STATE OF ODISHA ANIL KUMAR BEHERA @ ANIL BEHERA VS	BISWAJIT RANJAN TRIPATHY VS	// // ()
211	D-WP(C)/10998/2025 WP(C)/8305/2025	STATE OF ODISHA BIDYUTLATA PATTANAİK VS	PRASANNA KUMAR PARHI VS	// // ()
212	D-WP(C)/11047/2025 WP(C)/8306/2025	STATE OF ODISHA M/S TOYO ENGINEERING INDIA LIMITED, KALYAN VS	KAJAL SAHOO VS	// // ()
213	D-WP(C)/11272/2025 WP(C)/8307/2025	COMMISSIONER OF SALES TAX , ORISSA NANDITA PANDA VS	RAMA KRISHNA BISOI VS	// // ()
214	D-WP(C)/9623/2025 WP(C)/8308/2025	STATE OF ODISHA TRIMURTY CHEMICAL INDUSTRIES, CUTTACK VS	GANESH PRASAD SAMAL VS	// // ()
215	D-WP(C)/10708/2025 WP(C)/8309/2025	DIRECTORATE OF DRUGS CENTRE, ODISHA, BBSR M/S PDS ESTATE DEVELOPER PRIVATE LTD VS CT AND GST OFFICER, BBSR	MADHAB LAL AGARWAL VS	// // () // ()

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216	D-WP(C)/11293/2025 WP(C)/8310/2025	BIPIN BIHARI KALO VS STATE OF ORISSA	KISHORE CHANDRA PRADHAN VS	// 0 //
217	D-WP(C)/11055/2025 WP(C)/8311/2025	SUBASH CHANDRA PATTANAİK VS ZONAL OFFICER CUM LAND ACQUISITION OFFICER NO.4, DHENKANAL	ALEKH CHANDRA MOHANTY VS	// 0 //
218	D-WP(C)/9920/2025 WP(C)/8312/2025	DRAUPADI PRADHAN VS ADDITIONAL DISTRICT MAGISTRATE (A.D.M.), KENDRAPADA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
219	D-WP(C)/11261/2025 WP(C)/8313/2025	SABITRI DAS VS STATE OF ODISHA	SANGRAM KUMAR SINGH VS	// 0 //
220	D-WP(C)/11417/2025 WP(C)/8314/2025	DR.RABINARAYAN SAMAL VS STATE OF ODISHA	PAMI RATH VS	// 0 //
221	D-WP(C)/11434/2025 WP(C)/8315/2025	MAHESWAR PANDA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
222	D-WP(C)/11081/2025 WP(C)/8316/2025	M/S . ASHOK KUMAR PATNAİK, CUTTACK VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	MADHAB LAL AGARWAL VS	// 0 //
223	D-WP(C)/9058/2025 WP(C)/8317/2025	GIRIJA PRASAD RAUTARAY VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
224	D-WP(C)/11083/2025 WP(C)/8318/2025	M/S. DWARKA PRASAD JAGDISH PRASAD, DHENKANAL VS UNION OF INDIA	MADHAB LAL AGARWAL VS	// 0 //
225	D-WP(C)/11383/2025 WP(C)/8319/2025	SIDDHARTH AGRAWAL VS DEPUTY COMMISSIONER, GST AND CENTRAL EXCISE, JHARSUGUDA DIVISION	ITISHREE TRIPATHY VS	// 0 //
226	D-WP(C)/11396/2025 WP(C)/8320/2025	SIDDHARTH AGRAWAL VS DEPUTY COMMISSIONER, GST AND CENTRAL EXCISE, JHARSUGUDA DIVISION	ITISHREE TRIPATHY VS	// 0 //
227	D-WP(C)/9054/2025	ANANTA CHARAN SAHOO	GOPAL KRUSHNA NANDA	//

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	WP(C)/8321/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/11441/2025 WP(C)/8322/2025	M/S. KONARK ELECTRONIX, ROURKELA, SUNDARGARH VS CHIEF MANAGER CUM AUTHORIZED OFFICER, BANK OF BARODA, ROURKELA	PIYUSHA RANJAN MISHRA VS	// 0 //
229	D-WP(C)/11598/2025 WP(C)/8323/2025	SANJAY SAWDIA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
230	D-WP(C)/6642/2025 WP(C)/8324/2025	PABITRA PATRA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
231	D-WP(C)/8886/2025 WP(C)/8325/2025	BISWANATH DHAL VS STATE OF ODISHA	BAIVAV MISHRA VS	// 0 //
232	D-WP(C)/11605/2025 WP(C)/8326/2025	ALEKH MANDIR, BARGARH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
233	D-WP(C)/11609/2025 WP(C)/8327/2025	RAMAVATAR AGARWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
234	D-WP(C)/11327/2025 WP(C)/8328/2025	RABINDRA NATH MAHAPATRA VS THE CHIEF ENGINEER TPCODL, IDCO TOWER, BBSR, KHURDA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
235	D-WP(C)/11649/2025 WP(C)/8329/2025	BASANTI BARIK VS THE COLLECTOR, KENDRAPARA	ARIJEET MISHRA VS	// 0 //
236	D-WP(C)/11608/2025 WP(C)/8330/2025	RAMNIWAS AGARWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
237	D-WP(C)/11610/2025 WP(C)/8331/2025	ALEKH MANDIR, BARAGARH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
238	D-WP(C)/11618/2025 WP(C)/8332/2025	NIRAJ KUMAR KANSAL VS	AMIT PRASAD BOSE VS	// 0

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239	D-WP(C)/10420/2025 WP(C)/8333/2025	STATE OF ODISHA SUBASH CHANDRA SUBUDHI VS COMMISSIONER CUM SECRETARY, DEPTT OF HIGHER EDUCATION, ODISHA	SANDHYARANI PANI VS	// // 0 //
240	D-WP(C)/11430/2025 WP(C)/8334/2025	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
241	D-WP(C)/11650/2025 WP(C)/8335/2025	JHARAMANI DAS VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
242	D-WP(C)/11619/2025 WP(C)/8336/2025	AJIT PRASAD BHOI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
243	D-WP(C)/11612/2025 WP(C)/8337/2025	SRIMAT ALEKH MANDIR, BARGARH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
244	D-WP(C)/11507/2025 WP(C)/8338/2025	DILLIP KUMAR JENA VS STATE OF ODISHA	SAMARENDRA BEURA VS	// 0 //
245	D-WP(C)/11423/2025 WP(C)/8339/2025	PRAFULLA KUMAR PARIDA VS GRIEVANCE REDRESSAL FORUM (GRF) CUTTACK	MIHIR KANTA RATH VS	// 0 //
246	D-WP(C)/10424/2025 WP(C)/8340/2025	M/S. DWARKA PRASAD JAGDISH PRASAD, DHENKANAL VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
247	D-WP(C)/11615/2025 WP(C)/8341/2025	SHREE KRISHNA BHANJANASHRAM DURGA PUJA MANDALI, BARAGARH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
248	D-WP(C)/11427/2025 WP(C)/8342/2025	DILESWAR NAIK VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
249	D-WP(C)/10706/2025 WP(C)/8343/2025	M/S GDS BUILDERS PVT LTD VS SUPERINTRNDENT CENTRAL GST , RANGE V	MADHAB LAL AGARWAL VS	// 0 //

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250	D-WP(C)/11616/2025 WP(C)/8344/2025	ALEKH MANDIR, BARGARH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
251	D-WP(C)/10956/2025 WP(C)/8345/2025	MS. NIPA RAJI MINZ VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
252	D-WP(C)/11565/2025 WP(C)/8346/2025	MANAMOHAN GOCHI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
253	D-WP(C)/11490/2025 WP(C)/8347/2025	DHIRENDRA KUMAR SAHOO VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
254	D-WP(C)/11435/2025 WP(C)/8348/2025	PRATAP SINGH VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
255	D-WP(C)/11500/2025 WP(C)/8349/2025	ODISHA GRAMYA BANK, GURUDIJHATIA BRANCH, CUTTACK VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
256	D-WP(C)/8981/2025 WP(C)/8350/2025	BISWANATH PRADHAN VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
257	D-WP(C)/11328/2025 WP(C)/8351/2025	M/S. DUHITA AGRO EXPORT PVT LTD. VS STATE OF ODISHA	HARMOAHAN DHAL VS	// 0 //
258	D-WP(C)/11479/2025 WP(C)/8352/2025	SARATA KUMAR SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
259	D-WP(C)/11397/2025 WP(C)/8353/2025	SAI COLLEGE OF NURSING AND PARAMEDICAL STUDIES (SCNPS) VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
260	D-WP(C)/11326/2025 WP(C)/8354/2025	DR. SUCHISMITA TRIPATHY VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
261	D-WP(C)/9638/2025	LAMA CHOUDHURY	DEEPALI MAHAPATRA	//

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	WP(C)/8355/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/11349/2025 WP(C)/8356/2025	RENUBALA PRADHAN VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
263	D-WP(C)/11373/2025 WP(C)/8357/2025	DHARMAPADA MAHAKUD VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
264	D-WP(C)/11260/2025 WP(C)/8358/2025	ASHOK KUMAR ACHARYA VS STATE OF ODISHA	PRASANNA KUMAR ROUTRAY VS	// 0 //
265	D-WP(C)/11390/2025 WP(C)/8359/2025	SHAIKH ZAKIRUDDIN SHAIKH @ SHAIKH ZAKIR VS INDUSIND BANK LTD	RAJIV KUMAR MAHANTA VS	// 0 //
266	D-WP(C)/11414/2025 WP(C)/8360/2025	HEMANANDA SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
267	D-WP(C)/11403/2025 WP(C)/8361/2025	JAGABANDHU SAHOO VS UNION OF INDIA	ALOK KUMAR MOHAPATRA VS	// 0 //
268	D-WP(C)/7540/2025 WP(C)/8362/2025	AMBUDA KUMAR MALLICK VS THE TAHASILDAR , JAJPUR	KSHIROD KUMAR PAHIL VS	// 0 //
269	D-WP(C)/11408/2025 WP(C)/8363/2025	GOLDEN STAR HOTEL AND RESTAURANT, JAJPUR VS STATE OF ORISSA	SURESH KUMAR JENA VS	// 0 //
270	D-WP(C)/11338/2025 WP(C)/8364/2025	SANATAN SAHOO VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
271	D-WP(C)/11540/2025 WP(C)/8365/2025	PRASHANTA KUMAR PATTNAIK VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BBSR	SURENDRA KUMAR DASH VS	// 0 //
272	D-WP(C)/10500/2025 WP(C)/8366/2025	SNIGDHA MOHAPATRA VS	AMIYA KUMAR MOHANTY VS	// 0

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273	D-WP(C)/11385/2025 WP(C)/8367/2025	STATE OF ODISHA BENUDHAR NAYAK VS	SANKARACHARYA CHOUDHURY VS	// // 0
274	D-WP(C)/11298/2025 WP(C)/8368/2025	STATE OF ODISHA DASARATHA OJHA VS	GYANESWAR SATPATHY VS	// // 0
275	D-WP(C)/11401/2025 WP(C)/8369/2025	STATE OF ODISHA KISHORE KUMAR BEHERA VS	BISWABHUSAN MISHRA VS	// // 0
276	D-WP(C)/9354/2025 WP(C)/8370/2025	MANAGING DIRECTOR, ODISHA MINING CORPORATION, BBSR ANTARYAMI KHILAR VS	JAGAMOHAN PATTANAIAK VS	// // 0
277	D-WP(C)/10357/2025 WP(C)/8371/2025	THE CHAIRPERSON, CENTRAL BOARD OF DIRECT TAXES, GOVT OF INDIA, NEW DELHI KSHIRABDHI SEKHAR SA VS	LALIT SAHU VS	// // 0
278	D-WP(C)/11416/2025 WP(C)/8372/2025	STATE OF ODISHA TAPAS RANJAN GUMANSINGH VS	LAXMIKANTA MOHANTY VS	// // 0
279	D-WP(C)/11360/2025 WP(C)/8373/2025	STATE OF ODISHA N.M.MANAGEMENT SERVICES, BBSR VS	BISWAJIT PARIDA VS	// // 0
280	D-WP(C)/11402/2025 WP(C)/8374/2025	STATE OF ODISHA M/S. HIMMAT SELF HELP GROUP, BHADRAK VS	BASUMATI PRADHAN VS	// // 0
281	D-WP(C)/11569/2025 WP(C)/8375/2025	STATE OF ODISHA ASHOK KUMAR SEN VS	SIDHARTHA MISHRA VS	// // 0
282	D-WP(C)/10795/2025 WP(C)/8376/2025	ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BHADRAK BHAKTA BANDHU PANDA VS	PRAMOD KUMAR ROUT VS	// // 0
283	D-WP(C)/10390/2025 WP(C)/8377/2025	STATE OF ODISHA SUBRATA KUMAR NAYAK VS	PRAVAT KUMAR NAYAK VS	// // 0
		BANK OF BARODA		//

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284	D-WP(C)/11296/2025 WP(C)/8378/2025	JAMUNA HEMBRUM VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
285	D-WP(C)/11325/2025 WP(C)/8379/2025	SARFARAJ AHMAD VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
286	D-WP(C)/11688/2025 WP(C)/8380/2025	SANGEETA KUMARI PANDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
287	D-WP(C)/8769/2025 WP(C)/8381/2025	M/S SUBAS NUTRITION PRIVATE LIMITED, CUTTACK VS M/S EMPLOYEES STATE INSURANCE CORPORATION, NEW DELHI	GOPAL PRASAD JENA VS	// 0 //
288	D-WP(C)/11689/2025 WP(C)/8382/2025	BANAJABALA PARIDA VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
289	D-WP(C)/11309/2025 WP(C)/8383/2025	DHIRENDRA KUMAR DAS VS STATE OF ODISHA	TAPAN KUMAR KAMILA VS	// 0 //
290	D-WP(C)/11484/2025 WP(C)/8384/2025	LOKANATH SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
291	D-WP(C)/11413/2025 WP(C)/8385/2025	CHANDRASEKHAR MOHAPATRA VS COMMISSIONER OF ENDOWMENTS, ODISHA	SOUBHAGYA KUMAR RATH VS	// 0 //
292	D-WP(C)/11499/2025 WP(C)/8386/2025	M/S. KRISHNA BUILD TECH, BBSR VS THE COMMISSIONER CT AND GST, BANIJYAKAR BHAWAN, CUTTACK	CHITTA RANAJAN DAS VS	// 0 //
293	D-WP(C)/11336/2025 WP(C)/8387/2025	M/S. PRAPHUL CONSTRUCTION, BADMAL, SAMBALPUR VS CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, CGST AND CX COMMISSIONRATE, BBSR	RUDRA NARAYAN PARIJA VS	// 0 //
294	D-WP(C)/11452/2025 WP(C)/8388/2025	KRUSHNA MOHAN TRIPATHY VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
295	D-WP(C)/9050/2025	INDRAMANI PARIDA	GOPAL KRUSHNA NANDA	//

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	WP(C)/8389/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/11399/2025 WP(C)/8390/2025	BRAHMANANDA MOHANTY VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
297	D-WP(C)/11626/2025 WP(C)/8391/2025	M/S. RUNGTA SONS PRIVATE LTD, KOLKATA VS STATE OF ODISHA	RASHMI RANJAN SWAIN VS	// 0 //
298	D-WP(C)/11407/2025 WP(C)/8392/2025	PRANATI MAHAPATRA VS THE STATE POLLUTION CONTROL BOARD, ODISHA, BBSR	SITIKANT MISHRA VS	// 0 //
299	D-WP(C)/11432/2025 WP(C)/8393/2025	KUNIA SAHU VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
300	D-WP(C)/10359/2025 WP(C)/8394/2025	KHETRA MOHAN PRADHAN VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
301	D-WP(C)/11454/2025 WP(C)/8395/2025	G.D.MINING PVT.LTD., KOLKATA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
302	D-WP(C)/11449/2025 WP(C)/8396/2025	ABHINNA CONSTRUCTIONS PVT. LTD., WEST BENGAL VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
303	D-WP(C)/11554/2025 WP(C)/8397/2025	RAJESH KUMAR PANDA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
304	D-WP(C)/8772/2025 WP(C)/8398/2025	MAMATA KUMARI MAHAPATRA VS UNION OF INDIA	PRASANTA KUMAR SAHOO VS	// 0 //
305	D-WP(C)/11393/2025 WP(C)/8399/2025	MITU NAYAK VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
306	D-WP(C)/11596/2025 WP(C)/8400/2025	RUDRA PRASAD PADHI VS	SUKANTA KUMAR DALAI VS	// 0

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307	D-WP(C)/11571/2025 WP(C)/8401/2025	STATE OF ODISHA SUDHIR KUMAR PANDA VS	SUKANTA KUMAR DALAI VS	// // 0
308	D-WP(C)/11599/2025 WP(C)/8402/2025	STATE OF ODISHA SUDHIR KUMAR PANDA VS	SUKANTA KUMAR DALAI VS	// // 0
309	D-WP(C)/11476/2025 WP(C)/8403/2025	STATE OF ODISHA SHASHI RAM MANGARAJ VS	SUBHAM AGRAWAL VS	// // 0
310	D-WP(C)/11600/2025 WP(C)/8404/2025	STATE OF ODISHA SUDHIR KUMAR PANDA VS	SUKANTA KUMAR DALAI VS	// // 0
311	D-WP(C)/11772/2025 WP(C)/8405/2025	STATE OF ODISHA NIHAR RANJAN MANDHATA VS	KUMAR PRAJWAL VS	// // 0
312	D-WP(C)/11501/2025 WP(C)/8406/2025	MANAGING DIRECTOR, ODISHA CONSTRUCTION CORPORATION LIMITED, BBSR SUNANDA DAS VS	DURGESH NARAYAN RATH VS	// // 0
313	D-WP(C)/11607/2025 WP(C)/8407/2025	STATE OF ODISHA M/S. ARNAV CONSTRUCTION, KALAHANDI VS	SUKANTA KUMAR DALAI VS	// // 0
314	D-WP(C)/11582/2025 WP(C)/8408/2025	STATE OF ODISHA RUDRA PRASAD PADHI VS	SUKANTA KUMAR DALAI VS	// // 0
315	D-WP(C)/54971/2024 WP(C)/8409/2025	STATE OF ODISHA KIRTAN BIHARI MAHANTA VS	SATYAJIT SAMAL VS	// // 0
316	D-WP(C)/11502/2025 WP(C)/8410/2025	STATE OF ODISHA JYOTSNARANI MOHANTY VS	DURGESH NARAYAN RATH VS	// // 0
317	D-WP(C)/11466/2025 WP(C)/8411/2025	STATE OF ODISHA HEMANT AGRAWAL AND CO., KALAHANDI VS	SUBHAM AGRAWAL VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/11467/2025 WP(C)/8412/2025	HEMANT AGRAWAL AND CO., KALAHANDI VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// () //
319	D-WP(C)/11505/2025 WP(C)/8413/2025	M/S. SUKHYAT ESTATES AND CONSTRUCTIONS PRIVATE LIMITED, BBSR VS CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, CENTRAL REVENUE BUILDING, BBSR	CHITTA RANAJAN DAS VS	// () //
320	D-WP(C)/11664/2025 WP(C)/8414/2025	ALOK RANJAN BEURA VS STATE OF ODISHA	SAMARENDRA BEURA VS	// () //
321	D-WP(C)/11473/2025 WP(C)/8415/2025	SHASHI RAM MANGARAJ VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// () //
322	D-WP(C)/11584/2025 WP(C)/8416/2025	M/S. ARNAV CONSTRUCTION, KALAHANDI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //
323	D-WP(C)/11730/2025 WP(C)/8417/2025	U.N.COLLEGE OF SCIENCE AND TECHNOLOGY VS ASST COMMISSIONER OF INCOME TAX EXEMPTION CIRCLE	PRAKASH KUMAR JENA VS	// () //
324	D-WP(C)/11586/2025 WP(C)/8418/2025	SUDHIR KUMAR PANDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //
325	D-WPCRL/8542/2025 WPCRL/29/2025	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	DEBA KUMAR RATH VS	//0 () //
326	D-ABLAPL/8339/2025 ABLAPL/3179/2025	KRUSHNA CHANDRA ACHARYA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	BHUBAN /110 /2025 () //
327	D-ABLAPL/8382/2025 ABLAPL/3180/2025	SATYANARAYAN SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /70 /2025 () //
328	D-ABLAPL/8392/2025 ABLAPL/3181/2025	GUTA @ RAJENDRA SAMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /67 /2025 () //
329	D-ABLAPL/8393/2025	JAKIR SHA	CHANDAN SAMANTARAY	OLATPUR /85 /2022

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	ABLAPL/3182/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/7723/2025 ABLAPL/3183/2025	J.KEDARNATH PRUSTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PHULBANI TOWN /182 /2023 () //
331	D-ABLAPL/8395/2025 ABLAPL/3184/2025	SANTOSH DAKUA VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	K.NUAGAON /92 /2025 () //
332	D-ABLAPL/7942/2025 ABLAPL/3185/2025	KUPILI BISHWANATH REDDY VS STATE OF ODISHA	PRATYUSHA NAIDU VS	GOLANTHARA (BERHAMPUR) /87 /2024 () //
333	D-ABLAPL/8416/2025 ABLAPL/3186/2025	JENALAL SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /44 /2025 () //
334	D-ABLAPL/8008/2025 ABLAPL/3187/2025	MANTU DIGAL VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	LAXMISAGAR P.S. /47 /2025 () //
335	D-ABLAPL/8422/2025 ABLAPL/3188/2025	RANJAN KUMAR PRADHAN VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	G.UDAYAGIRI /11 /2025 () //
336	D-ABLAPL/8137/2025 ABLAPL/3189/2025	PRASHANTA KUMAR BEHERA @ GUNU BEHERA VS STATE OF ODISHA	SAMBIT KAR VS	PIRAHAT P.S /60 /2025 () //
337	D-ABLAPL/8424/2025 ABLAPL/3190/2025	SHREEMATI GOUDA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KHALLIKOTE /209 /2025 () //
338	D-ABLAPL/8218/2025 ABLAPL/3191/2025	GOURANGA CHANDRA DHAL VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /73 /2025 () //
339	D-ABLAPL/8512/2025 ABLAPL/3192/2025	SUSHIL KUMAR MISHRA @ MAHAPATRA VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /237 /2025 () //
340	D-ABLAPL/8518/2025 ABLAPL/3193/2025	TRILOCHAN SWAIN @ KAPILA VS	BASANTA KUMAR DAS VS	NIHALPRASAD /59 /2025 ()

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341	D-ABLAPL/8233/2025 ABLAPL/3194/2025	STATE OF ODISHA SK. ABUL HOSEN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// BALIAPAL /259 /2024 () //
342	D-ABLAPL/8519/2025 ABLAPL/3195/2025	AJAYA DHAL VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BARANGA /150 /2025 () //
343	D-ABLAPL/8525/2025 ABLAPL/3196/2025	PRAHALLADA LENKA @ KAPILA LENKA VS STATE OF ODISHA	GHANASHYAM DASH VS	JENAPUR /91 /2025 () //
344	D-ABLAPL/7728/2025 ABLAPL/3197/2025	ANANTA CHARAN NAYAK VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	BARI RAMACHANDRAPUR /79 /2025 () //
345	D-ABLAPL/7220/2025 ABLAPL/3198/2025	ANKIT KUMAR SETHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BALIANTA P.S. /82 /2025 () //
346	D-ABLAPL/8237/2025 ABLAPL/3199/2025	GOKHI BEHERA VS STATE OF ODISHA	DEVI PRASAD DASH VS	MANCHESWAR P.S. /688 /2024 () //
347	D-ABLAPL/7687/2025 ABLAPL/3200/2025	HARESH KUMAR PRADHAN VS STATE OF ODISHA	SWAYAMSIDDHA MISHRA VS	TIKABALI /25 /2025 () //
348	D-ABLAPL/8337/2025 ABLAPL/3201/2025	SANKAR @ SANKARSAN MAHABHOI VS STATE OF ODISHA	HAREKRUSHNA DASH VS	PARJANG /103 /2025 () //
349	D-ABLAPL/8522/2025 ABLAPL/3202/2025	RAHUL REDDY @ D. RAHUL REDDY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BALUGAON P.S. /69 /2025 () //
350	D-ABLAPL/8477/2025 ABLAPL/3203/2025	SUMANTA ROHIDAS @ GUDDU VS STATE OF ODISHA	PRADIP MOHANTY VS	TALSARA /43 /2025 () //
351	D-ABLAPL/8528/2025 ABLAPL/3204/2025	BABLU MAHANANDA VS STATE OF ODISHA	DURGAPRASD.S.MALLICK VS	BOLANGIR TOWN /151 /2025 () //

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352	D-ABLAPL/7823/2025 ABLAPL/3205/2025	SANDHYA KEDIA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	LAXMISAGAR P.S. /528 /2024 () //
353	D-ABLAPL/8482/2025 ABLAPL/3206/2025	KANHA NAIK @ TAPAN KUMAR NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	NALCO /53 /2025 () //
354	D-ABLAPL/8537/2025 ABLAPL/3207/2025	SUNIL KUMAR PATTANAİK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	//0 () //
355	D-ABLAPL/8120/2025 ABLAPL/3208/2025	ITISHREE PANDA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PAHALA /45 /2025 () //
356	D-ABLAPL/8446/2025 ABLAPL/3209/2025	SONU @ SONU TAKIRI @ NIRMAL TAKRI VS STATE OF ODISHA	ARIJEET MISHRA VS	POTTANGI /46 /2013 () //
357	D-ABLAPL/8545/2025 ABLAPL/3210/2025	MAGUNI SUNDARAY @ MAGASUNDARA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	INFOCITY PS /35 /2025 () //
358	D-ABLAPL/8202/2025 ABLAPL/3211/2025	SAGAR MOHANTY VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /51 /2025 () //
359	D-ABLAPL/8472/2025 ABLAPL/3212/2025	RUBINA BHOI VS STATE OF ODISHA	BISWARANJAN DALAI VS	KANDARPUR /53 /2025 () //
360	D-ABLAPL/8555/2025 ABLAPL/3213/2025	RINTU TAREI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SAHADEV KHUNTA /190 /2021 () //
361	D-ABLAPL/8556/2025 ABLAPL/3214/2025	RANJAN KUMAR SAHU VS STATE OF ODISHA	SUJIT KUMAR PATNAİK VS	K.NUAGAON /92 /2025 () //
362	D-ABLAPL/8557/2025 ABLAPL/3215/2025	GADADHAR KHATUA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /65 /2025 () //
363	D-ABLAPL/8479/2025	BIBEKA @ BIBEKA KUMAR DASH	PANCHANAN PANIGRAHI	GRAM GANJAM /74 /2025

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	ABLAPL/3216/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/8559/2025 ABLAPL/3217/2025	BARSHA MAHAPATRA @ LAXMIPRIYA MAHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /95 /2025 () //
365	D-ABLAPL/8560/2025 ABLAPL/3218/2025	SHEIK ASFFAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /164 /2025 () //
366	D-ABLAPL/5335/2025 ABLAPL/3219/2025	NIRA @ NIRAJ HIAL VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	KHATIGUDA /116 /2024 () //
367	D-ABLAPL/8013/2025 ABLAPL/3220/2025	PRAKASH BISWAL VS STATE OF ODISHA	SANJIT MISHRA VS	BADAMBADI /58 /2025 () //
368	D-ABLAPL/8520/2025 ABLAPL/3221/2025	NIRANJAN PATRA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BALIPATNA /94 /2025 () //
369	D-ABLAPL/8570/2025 ABLAPL/3222/2025	SUBHAM RANJAN NAYAK VS STATE OF ODISHA	PRADIP KUMAR PATTNAIK VS	DHARMASALA /146 /2025 () //
370	D-ABLAPL/8573/2025 ABLAPL/3223/2025	TRINATH JENA VS STATE OF ODISHA	PRADIP KUMAR PATTNAIK VS	DHARMASALA /149 /2025 () //
371	D-ABLAPL/8521/2025 ABLAPL/3224/2025	SHARAT CHANDRA UPADHYAYA VS STATE OF ODISHA	ABHISHEK PRADHAN VS	/ /0 () //
372	D-ABLAPL/8697/2025 ABLAPL/3225/2025	CHITTA RANJAN MALLICK VS STATE OF ODISHA	LINGARAJ MOHANTY VS	BALIPATNA /118 /2025 () //
373	D-ABLAPL/8260/2025 ABLAPL/3226/2025	RAJESWAR ROUT VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	JEYPORE MAHILA /21 /2025 () //
374	D-ABLAPL/8318/2025 ABLAPL/3227/2025	MANORANJAN MAHALIK @ MANTU VS	JAYANTA KUMAR MAJHI VS	/ /0 J.M.F.C.,BASTA(Baleshwar)

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375	D-ABLAPL/8569/2025 ABLAPL/3228/2025	STATE OF ODISHA SANTOSH KUMAR PASCHIMAKABAT VS	JYOTIRMAYA SAHOO VS	2(A)CC/0000085/2025 INDUSTRIAL ESTATE PS /68 /2025 ()
376	D-ABLAPL/8565/2025 ABLAPL/3229/2025	STATE OF ODISHA RAJA PAHAN VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /198 /2025 ()
377	D-ABLAPL/7565/2025 ABLAPL/3230/2025	STATE OF ODISHA PRASANTA KUMAR PRADHAN VS	ASHOK KUMAR PRADHAN VS	// MOHANA /169 /2022 ()
378	D-ABLAPL/8566/2025 ABLAPL/3231/2025	STATE OF ODISHA JAYANTA PRADHAN VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /163 /2025 ()
379	D-ABLAPL/8578/2025 ABLAPL/3232/2025	STATE OF ODISHA SAHID SAHA @ GEDU VS	JYOTIRMAYA SAHOO VS	// BALUGAON P.S. /68 /2025 ()
380	D-ABLAPL/8580/2025 ABLAPL/3233/2025	STATE OF ODISHA SANGRAM BARIK VS	PRADIP KUMAR PATTNAIK VS	// DHARMASALA /148 /2025 ()
381	D-ABLAPL/7632/2025 ABLAPL/3234/2025	STATE OF ODISHA BIMAL NAIK VS	SALAUDDIN KHAN VS	// TALCHER TOWN /159 /2025 ()
382	D-ABLAPL/8753/2025 ABLAPL/3235/2025	STATE OF ODISHA MALATI SWAIN VS	ASHOK KUMAR BEHERA VS	// KUJANGA /120 /2025 ()
383	D-ABLAPL/7755/2025 ABLAPL/3236/2025	STATE OF ODISHA BANAMBAR SAHOO VS	KEDAR SANKAR SAHU VS	// HINDOL /231 /2024 ()
384	D-ABLAPL/8581/2025 ABLAPL/3237/2025	STATE OF ODISHA PRAKASH CHANDRA BEHERA VS	CHIRANJIB ROUT VS	// KANIHA /92 /2025 ()
385	D-ABLAPL/8582/2025 ABLAPL/3238/2025	STATE OF ODISHA MITU DAS VS	SATYABRATA DASH VS	// TIRTOL /91 /2025 ()
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386	D-ABLAPL/8242/2025 ABLAPL/3239/2025	KHAGESWAR MALIK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	PATTAMUNDAI RURAL PS /59 /2025 () //
387	D-ABLAPL/8586/2025 ABLAPL/3240/2025	BISWARANJAN PANDA @ BABUL VS STATE OF ODISHA	SATYABRATA DASH VS	AUL /734 /2024 () //
388	D-ABLAPL/8347/2025 ABLAPL/3241/2025	SUDAM CHARAN ROUT VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BHUBAN /501 /2024 () //
389	D-ABLAPL/8576/2025 ABLAPL/3242/2025	SMRUTI REKHA PAHI VS STATE OF ODISHA	PRADIP KUMAR PATNAIK VS	DHARMASALA /147 /2025 () //
390	D-ABLAPL/8352/2025 ABLAPL/3243/2025	BHARATI MALICK VS STATE OF ODISHA	NIRANJAN LENKA VS	KENDRAPARA SADAR /138 /2025 () //
391	D-ABLAPL/7078/2025 ABLAPL/3244/2025	RASHMITA PARIDA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	KHALLIKOTE /147 /2025 () //
392	D-ABLAPL/8613/2025 ABLAPL/3245/2025	BIPAN @ BIPAN KUMAR SAHOO VS STATE OF ODISHA	DEBASIS MISHRA VS	BALIMI /60 /2025 () //
393	D-ABLAPL/8616/2025 ABLAPL/3246/2025	BIJAY KUMAR NAIK VS STATE OF ODISHA	DEBASIS MISHRA VS	BALIMI /60 /2025 () //
394	D-ABLAPL/8634/2025 ABLAPL/3247/2025	SUBRAT PALAURI @ SUBRAT KUMAR PALAURI VS STATE OF ODISHA	KARUNAKAR GAYA VS	ASTARANGA /37 /2025 () //
395	D-ABLAPL/7076/2025 ABLAPL/3248/2025	GOPAL NAHAK VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	KHALLIKOTE /30 /2025 () //
396	D-ABLAPL/8638/2025 ABLAPL/3249/2025	NABIN KUMAR BARIK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CHAMPUA /47 /2025 () //
397	D-ABLAPL/7177/2025	SHANTI @ SHANTILATA GHADAI	BHABANI SANKAR MISHRA	BANKI /81 /2023

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	ABLAPL/3250/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/7592/2025 ABLAPL/3251/2025	APURBA DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /83 /2025 () //
399	D-ABLAPL/8593/2025 ABLAPL/3252/2025	NANDAGOPAL NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BHASMA /68 /2025 () //
400	D-ABLAPL/7696/2025 ABLAPL/3253/2025	NIRAKAR SUNDARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /9 /2024 () //
401	D-ABLAPL/8648/2025 ABLAPL/3254/2025	NITYANANDA MALLICK @ SHIBA MALLICK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	TANGI /73 /2025 () //
402	D-ABLAPL/8598/2025 ABLAPL/3255/2025	BHOI PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	JANKIA P.S. /68 /2025 () //
403	D-ABLAPL/8417/2025 ABLAPL/3256/2025	SOUBHAGYA SAMAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /182 /2025 () //
404	D-ABLAPL/8600/2025 ABLAPL/3257/2025	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	GHASIPURA /318 /2024 () //
405	D-ABLAPL/8652/2025 ABLAPL/3258/2025	BASANTA SAHOO VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak) 2(A)CC/0000159/2025
406	D-ABLAPL/8723/2025 ABLAPL/3259/2025	KANHU CHARAN BEHERA VS STATE OF ODISHA	DEBASNAN DAS VS	CUTTACK SADAR /190 /2025 () //
407	D-ABLAPL/8606/2025 ABLAPL/3260/2025	BABINA PARIDA VS STATE OF ODISHA	DEBASIS MISHRA VS	BALIMI /60 /2025 () //
408	D-ABLAPL/8609/2025 ABLAPL/3261/2025	BIJAYLAXMI PRADHAN VS	DEBASIS MISHRA VS	BALIMI /60 /2025 ()

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409	D-ABLAPL/8610/2025 ABLAPL/3262/2025	STATE OF ODISHA SAMBIT KUMAR SAHOO VS STATE OF ODISHA	DEBASIS MISHRA VS	// BALIMI /60 /2025 () //
410	D-ABLAPL/8494/2025 ABLAPL/3263/2025	BADREENARAYAN PRADHAN VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	BADACHANA /134 /2020 J.M.F.C.,CHANDIKHOLE(Jajapur) ICC/0000076/2023